

[English]

Setting up of Institute Like A.I.I.M.S. In Bihar

1389. PROF. YADUNATH PANDEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in order to provide better Medical facilities to masses in Bihar, Union Government propose to set up an Institute like AIIMS at a suitable place in Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) and (b). There is no such proposal.

(c) The Government have recently decided to set up a Regional Institute of Post-graduate Medical Education & Research at Shillong on the pattern of All India Institute of Medical Sciences. The State Govt. have already established a Post-graduate Institute at Patna which will provide specialised treatment facilities for people of that region.

Pritam Singh Committee on Anti-Erosion

1390. SHRI ZAINAL ABEDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether an anti-erosion committee under the Chairmanship of Shri Pritam Singh was set up by Government of West Bengal;

(b) if so, the main recommendations made by the said Committee;

(c) whether Government of West Bengal has sought financial assistance from

Union Government for the implementation of those recommendations; and

(d) if so, the reaction of Union Government there to?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Anti erosion and river training works costing Rs. 294 crores were recommended by the Committee.

(c) Yes, Sir.

(d) The State Government have been advised to take up the works from their State Plan resources.

Revision on Lease-Hold System in Delhi

1391. SHRI ANAND SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the decision to abolish lease-hold system with respect to land in Delhi has been reviewed and revised; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Representations have been received which contain suggestions regarding conversion of lease-hold system into free-hold. These are under consideration.

Irrigation Projects of Orissa Awaiting Central Clearance

1392. SHRI ANADI CHARAN DAS: SHRI BHATAMAN BEHERA:

Will the Minister of WATER RESOURCES be pleased to state: